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**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**MA 01/424(3)/NCLT/AHM/2017
In C.P. No. 7/397-398/CLB/MB/2015**

Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.05.2017**

Name of the Company: Nileshkumar Narayanbhai Panchal
V/s.
Jap Agro Foods Pvt. Ltd. & Ors.

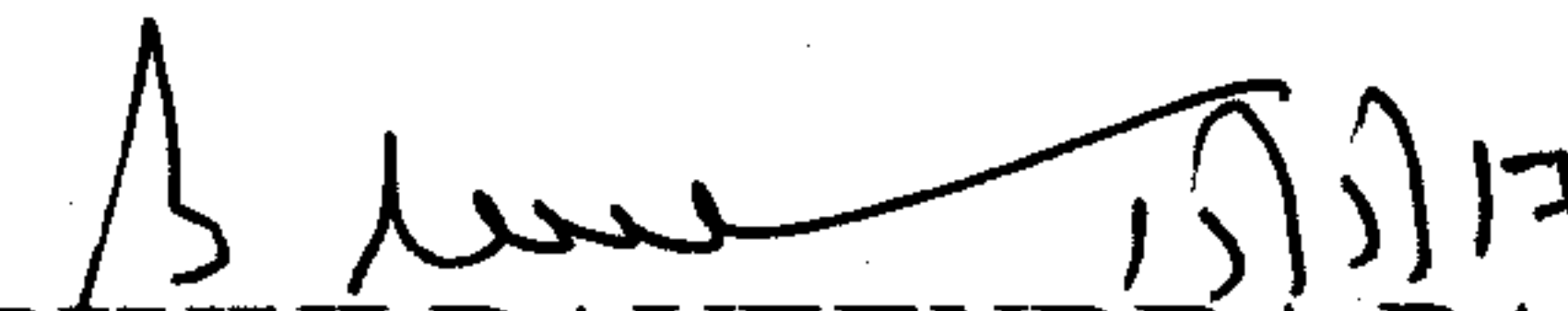
Section of the Companies Act: Section 634A of the Companies Act, 1956 r.w.
Section 424(3) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PIYUSH A LITKE	Advocate	Res No 1 to 3	P. A. Litke
2.	Richa Goyal	PCS	Petitioner	Richa Goyal
3.	PAVAN S. GODIAWALA	ADVOCATE	PETITIONER	Mulicewala

ORDER

Learned Advocate Mr. Pavan Godiawala with Learned PCS Ms. Richa Goyal present for Petitioner. Learned Advocate Mr. Piyush Litke present for Respondents no. 1 to 3.

At request of petitioner Counsel, list the matter on 17.07.2017.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL

Dated this the 15th day of May, 2017.